

SUPREME COURT OF INDIA

Executive Engineer, D.V.V. Nigam

Vs.

Real Cement Company Pvt. Ltd.

C.A.No.5087 of 2008

(B.N. Agrawal, G.S. Singhvi and J.M. Panchal JJ.)

22.08.2008

ORDER

1. In the order dated 18th August, 2008, "Civil Appeal No.5780 of 2008" be read as "Civil Appeal No.5087 of 2008".
2. Ordered accordingly.